

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO *162
TO BE ANSWERED ON 29.11.2019

ANGANWADI KENDRAS

162. SHRIMATI JASKAUR MEENA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the funds allocated to set up Anganwadi Kendras in Rajasthan, district-wise;
- (b) whether regular inspections of Anganwadi Kendras are carried out by the officers of the Department and if so, the details thereof along with the provisions made in this regard;
- (c) the number and details of complaints received by the Department in this regard so far;
- (d) the number of malnutrition cases reported from Rajasthan and the steps taken by the Government to tackle such cases, district-wise; and
- (e) whether the Government proposes to set up new Anganwadi Kendras in Rajasthan and if so, the details thereof, district-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF REPLY TO LOK SABHA STARRED QUESTION NO.*162 FOR 29.11.2019 REGARDING ANGANWADI KENDRAS ASKED BY SHRIMATI JASKAUR MEENA:

(a) Anganwadi Services under umbrella Integrated Child Development Scheme (ICDS) is a centrally sponsored scheme in which Government of India issues guidelines, releases funds and monitors the scheme. The funds are allocated to the States/UTs on the basis of Annual Programme Implementation Plan (APIP) submitted by the respective States/UTs. The funds are released for implementation of the scheme on quarterly basis after considering the Utilisation Certificates (UCs) and Statement of Expenditure (SoE). The funds are released as per the following cost sharing ratio between Centre and States/UTs:

Components under Anganwadi Services			
	General	Salary	SNP
States/UTs with Legislature	60:40	25:75	50:50
NE/Himalayan States	90:10	90:10	90:10
UT Without Legislature	100:0	100:0	100:0

These funds are allocated for the entire State and further allocation is done by the respective State. Government of India does not maintain district-wise details of funds allocated by the States/UTs. The details of the funds allocated, released and utilized by Rajasthan for 2017-18, 2018-19 and 2019-20 are as follows:

(Rupees in lakhs)

2017-18			2018-19			2019-20	
APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released
63808.73	67542.98	58185.76	63876.3	66618.8	29599.82	74974.65	52017.6

The district-wise detail of funds allocated by Rajasthan Government during 2019-20 is placed at **Annexure 1**.

(b) MWCD is continuously monitoring implementation of Anganwadi Services Scheme including inspections/visits to Anganwadi Centres. During 2018-19, a total number of 2512 AWCs have been visited/inspected by Central Monitoring Unit, NIPCCD in 13 States/UTs. The points emerged during the inspection/visits have been shared with concerned States/UTs to take remedial action for improving implementation of Anganwadi Services Scheme. Besides, all the States/UTs are required to conduct periodical inspections as per guidelines issued on 22nd October, 2010 by the Ministry.

Further, Government of Rajasthan is monitoring the physical visit of AWCs by Supervisors, Child Development Project Officers (CDPOs) and Deputy Directors by using RAJDHARA mobile based application with dashboard. For the betterment of services and quality at AWCs, they have prepared performance based ranking of all the Districts on the basis of visit report on various parameters.

(c) As reported by State Government of Rajasthan, a total number of 9005 complaints have been received by the State Government from 01.04.2019 to 25.11.2019. The district-wise details are at **Annexure-II**. This Ministry has received 141 complaints/grievances during this year i.e. January 2019 to November 2019 regarding Anganwadi Services in the country (including Rajasthan), The state-wise details are at **Annexure-III**. Since the Scheme is implemented by States/UTs, these complaints are forwarded to State Governments.

(d) As per the report of National Family Health Survey (NFHS) – 4 conducted by Ministry of Health and Family Welfare in 2015-16, 35.7% children under 5 years of age are underweight and 38.4% are stunted, indicating a reduction from the previous levels as per NFHS – 3 (2005-06), which reported 42.5% children under 5 years of age as underweight and 48% stunted.

In the State of Rajasthan 36.7% children under 5 years of age are underweight and 39.1% stunted as per NFHS-4, indicating a reduction from the previous NFHS-3 which reports 39.9% of children under 5 years of age as underweight and 43.7% as stunted. A state wise data for the children a per NFHS 3 and 4 is **Annexure-IV**.

(e) During the third phase of expansion of the Integrated Child Development Services (ICDS) Scheme, the Government had approved cumulatively a total of 14 lakh Anganwadi Centres (AWCs) across the country. As on date 13,99,697 AWCs have been sanctioned to the States/UTs out of which 13,77,595 AWCs are operational in various States/UTs as per details given in **Annexure-V**. District-wise details are not maintained by the Ministry. In Rajasthan, 62,010 Anganwadi Centres have been sanctioned against which 61,974 Anganwadi Centres are operational as on 30.06.2019. There is no proposal to set up new Anganwadi Centres more than the approved number of AWCs, at present.

Annexure-I

STATEMENT REFERRED IN REPLY TO PART (a) OF REPLY TO LOKSABHA STARRED QUESTION NO.*162 FOR 29.11.2019 REGARDING ANGANWADI KENDRAS ASKED BY SHRIMATI JASKAUR MEENA

District-wise funds allocated by Government of Rajasthan to set up Anganwadi Kendras for financial year 2019-20 up to 26.11.2019

(Rupees in lakhs)

S. No	District Name	AWC Recurring		AWC Rent		Honorarium		Total	
		GOI Share	State Share	GOI Share	State Share	GOI Share	State Share	GOI Share	State Share
1	Ajmer	6.66	4.44	20.59	13.73	809.27	1526.68	836.52	1544.85
2	Alwar	15.35	10.23	13.18	8.79	1373.73	2720.85	1402.26	2739.87
3	Barmer	11.91	7.94	17.88	11.92	1241.56	2372.03	1271.35	2391.89
4	Bhartpur	6.60	4.40	21.64	14.43	719.35	1394.26	747.59	1413.09
5	Bhilwara	7.52	5.01	14.77	9.85	843.27	166.00	865.56	180.86
6	Bikaner	4.31	2.87	9.08	6.05	480.03	923.84	493.42	932.77
7	Bundi	3.99	2.66	9.64	6.43	422.63	810.45	436.26	819.54
8	Chittorgarh	5.79	3.86	7.09	4.73	674.00	1273.90	686.88	1282.49
9	Churu	7.17	4.78	19.38	12.92	692.78	1342.95	719.33	1360.65
10	Dausa	7.79	5.19	3.12	2.08	508.64	1039.98	519.55	1047.25
11	Ganganagar	6.82	4.55	13.79	9.19	777.93	1528.68	798.54	1542.42
12	Hanumangarh	4.33	2.89	9.54	6.36	480.48	955.40	494.35	964.65
13	Jaipur	28.14	18.76	53.37	35.58	1794.95	3371.30	1876.46	3425.64
14	Jhalawar	5.10	3.40	8.55	5.70	582.72	1088.67	596.37	1097.77
15	Jodhpur	9.93	6.62	13.89	9.26	1011.62	1945.56	1035.44	1961.44
16	Karouli	4.54	3.03	.54	0.36	464.70	945.18	469.78	948.57
17	Kota	4.31	2.7	14.96	9.97	498.53	922.81	517.80	935.66
18	Nagpur	14.45	9.63	15.36	10.24	1131.97	2282.79	1161.78	2302.66
19	Pali	6.38	4.25	2.82	1.88	688.09	1366.56	697.29	1372.69
20	SawaiMadhopur	3.87	2.82	12.30	8.20	416.74	820.99	432.91	831.77
21	Sikar	16.02	10.68	17.45	11.63	820.97	1609.32	854.44	1631.63
22	Tonk	9.76	6.51	7.61	5.07	531.91	1059.37	549.28	1070.95
23	Udaipur	7.51	5.01	9.91	6.61	1192.64	2321.47	1210.06	2333.08
24	Banswara	4.54	3.03	8.33	5.55	833.75	1649.59	846.62	1658.17
25	Baran	5.29	3.53	9.87	6.58	606.03	1173.36	621.19	1183.47
26	Jhunjhunu	9.48	6.32	1.20	0.80	644.93	1265.98	655.61	1273.10
27	Pratapgarh	2.57	1.71	1.48	0.99	435.08	875.39	439.13	878.09
28	Rajsamand	4.00	2.67	0.36	0.24	447.39	897.67	451.75	900.58
29	Sirohi	2.67	1.78	2.87	1.91	283.91	520.20	289.45	523.89
30	Dungarpur	3.74	2.49	1.60	1.07	748.08	1461.39	753.42	1464.95
31	Dholpur	3.59	2.39	3.60	2.40	375.09	732.76	382.28	737.55
32	Jalore	6.02	4.01	0.18	0.12	526.24	1071.08	532.44	1075.21
33	Jaislmer	2.69	1.79	0.00	0.00	263.17	515.09	265.86	516.88
Total		242.84	161.89	345.95	230.63	23322.18	43951.55	23910.97	44344.08

STATEMENT REFERRED IN REPLY TO PART (c) OF REPLY TO LOKSABHA STARRED QUESTION NO.*162 FOR 29.11.2019 REGARDING ANGANWADI KENDRAS ASKED BY SHRIMATI JASKAUR MEENA

District-wise details of complaint received by Government of Rajasthan(01.04.2019 to 25.11.2019)

S.No.	District	Total Registered Grievance
1.	Ajmer	286
2.	Alwar	656
3.	Banswara	53
4.	Baran	360
5.	Barmer	392
6.	Bhartpur	776
7.	Bhilwara	230
8.	Bikaner	166
9.	Bundi	201
10.	Chittorgarh	130
11.	Churu	166
12.	Dausa	499
13.	Dholpur	362
14.	Dungarpur	33
15.	Hanumangarh	195
16.	Jaipur	916
17.	Jaislmer	74
18.	Jalore	98
19.	Jhalawar	236
20.	Jhunjhunu	239
21.	Jodhpur	320
22.	Karouli	452
23.	Kota	254
24.	Nagpur	233
25.	Pali	144
26.	Pratapgarh	76
27.	Rajsamand	83
28.	SawaiMadhopur	409
29.	Sikar	212
30.	Sirohi	43
31.	Sri Ganganagar	325
32.	Tonk	245
33.	Udaipur	141
Total		9005

Annexure-III

STATEMENT REFERRED IN REPLY TO PART (c) OF REPLY TO LOKSABHA STARRED QUESTION NO.*162 FOR 29.11.2019 REGARDING ANGANWADI KENDRAS ASKED BY SHRIMATI JASKAUR MEENA

State/UT-wise complaints/grievances received during the year 2019

S.No.	State	Corruption	Services at AWCs	Total Cases
1	Andhra Pradesh		2	2
2	Chhattisgarh	1	1	2
3	Bihar	21	4	25
4	Goa			
5	Gujarat	2	8	10
6	Chandigarh	1	4	5
7	Himanchal Pradesh			
8	J&K			
9	Jharkhand	3	2	5
10	Karnataka		2	2
11	Kerala		1	1
12	Madhya Pradesh	4	5	9
13	Maharashtra	3	3	6
14	Orissa	1	1	2
15	Punjab			
16	Rajasthan	5	3	8
17	Tamil Nadu		3	3
18	Uttar Pradesh	17	13	30
19	Uttarakhand		2	2
20	Andaman & Nicobar		1	1
21	Haryana	2		2
22	Haveli		2	2
23	Daman & Diu			
24	Arunachal Pradesh			
25	Assam	1		1
26	Manipur			
27	Meghalaya			
28	Mizoram			
29	Nagaland			
30	Sikkim			
31	West Bengal	3	7	10
32	Tripura	2		2
33	Puducherry			
34	Delhi	5	5	10
35	Lakshadweep			
36	Telangana		1	1
Total		71	70	141

STATEMENT REFERRED IN REPLY TO PART (d) OF REPLY TO LOKSABHA STARRED QUESTION NO.*162 FOR 29.11.2019 REGARDING ANGANWADI KENDRAS ASKED BY SHRIMATI JASKAUR MEENA

Prevalence of Malnutrition among children as National family Health Survey- 4 (2015-16) and 3 (2005-06)

S.No	State	Underweight		Stunting	
		NFHS-3	NFHS-4	NFHS-3	NFHS-4
1	A& N Islands	-	21.6	-	23.3
2	Andhra Pradesh	32.5	31.9	42.7	31.4
3	Arunachal Pradesh	32.5	19.5	43.3	29.4
4	Assam	36.4	29.8	46.5	36.4
5	Bihar	55.9	43.9	55.6	48.3
6	Chandigarh	-	24.5	-	28.7
7	Chhattisgarh	47.1	37.7	52.9	37.6
8	Dadra & Nagar Haveli	-	38.9	-	41.7
9	Daman & Diu	-	26.7	-	23.4
10	Delhi	26.1	27.0	42.2	32.3
11	Goa	25.0	23.8	25.6	20.1
12	Gujarat	44.6	39.3	51.7	38.5
13	Haryana	39.6	29.4	45.7	34.0
14	Himachal Pradesh	36.5	21.2	38.6	26.3
15	J&K	25.6	16.6	35.0	27.4
16	Jharkhand	56.5	47.8	49.8	45.3
17	Karnataka	37.6	35.2	43.7	36.2
18	Kerala	22.9	16.1	24.5	19.7
19	Lakshdweep	-	23.4	-	27.0
20	Madhya Pradesh	60.0	42.8	50.0	42.0
21	Maharashtra	37.0	36.0	46.3	34.4
22	Manipur	22.2	13.8	35.6	28.9
23	Meghalaya	48.8	29.0	55.1	43.8
24	Mizoram	19.9	11.9	39.8	28.0
25	Nagaland	25.2	16.8	38.8	28.6
26	Orissa	40.7	34.4	45.0	34.1
27	Puducherry	-	22.0	-	23.7
28	Punjab	24.9	21.6	36.7	25.7
29	Rajasthan	39.9	36.7	43.7	39.1
30	Sikkim	19.7	14.2	38.3	29.6
31	Tamil Nadu	29.8	23.8	30.9	27.1
32	Telangana	-	28.5	-	28.1
33	Tripura	39.6	24.1	35.7	24.3
34	Uttar Pradesh	42.4	-	56.8	-
35	Uttrakhand	38.0	26.6	44.4	33.5
36	West Bengal	38.7	31.5	44.6	32.5
	TOTAL	42.5	35.7	48.0	38.4

STATEMENT REFERRED IN REPLY TO PART (e) OF REPLY TO LOKSABHA STARRED QUESTION NO.*162 FOR 29.11.2019 REGARDING ANGANWADI KENDRAS ASKED BY SHRIMATI JASKAUR MEENA

State-wise details of sanctioned and operational Anganwadi Centres

S. No	States/UTs	No. of Anganwadi Centres (AWCs)	
		Sanctioned AWCs	Operational AWCs
1	Andhra Pradesh	55607	55607
2	Telangana	35700	35634
3	Arunachal Pradesh	6225	6225
4	Assam	62153	62153
5	Bihar	115009	104090
6	Chhattisgarh	52474	51301
7	Goa	1262	1262
8	Gujarat	53029	53029
9	Haryana	25962	25962
10	Himachal Pradesh	18925	18925
11	Jammu & Kashmir	31938	29599
12	Jharkhand	38432	38432
13	Karnataka	65911	65911
14	Kerala	33318	33244
15	Madhya Pradesh	97135	97135
16	Maharashtra	110486	110219
17	Manipur	11510	11510
18	Meghalaya	5896	5896
19	Mizoram	2244	2244
20	Nagaland	3980	3980
21	Odisha	74154	72587
22	Punjab	27314	27289
23	Rajasthan	62010	61974
24	Sikkim	1308	1308
25	Tamil Nadu	54439	54439
26	Tripura	10145	9911
27	Uttar Pradesh	190145	187997
28	Uttrakhand	20067	20067
29	West Bengal	119481	116227
30	A & N Islands	720	720
31	Chandigarh**	450	450
32	Delhi*	10897	10897
33	Dadra & N Haveli	302	302
34	Daman & Diu	107	107
35	Lakshadweep	107	107
36	Puducherry	855	855
	All India	1399697 [1400000 earlier sanctioned by GOI]	1377595

Based on State/UTs level consolidated report.

*253 AWCs surrendered by NCT of Delhi accepted in MWCD vide order no11-33/2015-CD-I Dated 16 November 2018.

** 50 AWCs surrendered by Chandigarh Administration accepted in MWCD vide order no.11-33/2015-CD dated 21 Dec., 2018.